

ITEM NO.17

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 159/2023

AKKAI PADMASHALI & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(FOR ADMISSION )

Date : 20-02-2023 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Kumar Dushyant Singh, AOR  
Mrs. Jayna Kothari, Sr. Adv.  
Mr. Rohit Sharma, Adv.  
Mr. Nikhil Purohit, Adv.  
Mr. Ashok Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

- 1 Issue notice.
- 2 Dasti service, in addition, is permitted.
- 3 Counter affidavits be filed within a period of four weeks from the date of service.
- 4 Tag with Writ Petition (C) No 1011 of 2022.

(GULSHAN KUMAR ARORA)  
AR-CUM-PS

(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR